

**GOVERNMENT OF INDIA  
TRIBAL AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:2771  
ANSWERED ON:26.11.2010  
GETTING TRIBE CERTIFICATE  
Ganeshamurthi Shri A.

**Will the Minister of TRIBAL AFFAIRS be pleased to state:**

- (a) whether Tribals are facing hardships in getting community certificates which is required for getting admission in schools or appointment throughout the country;
- (b) if so, the details thereof; and
- (c) the steps taken by the Union Government to mitigate the problems being faced by the Tribals in the country?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (DR. TUSHAR A. CHAUDHARY)

(a) to (c) : The Ministry of Tribal Affairs is the nodal Ministry for the notification of a community as Scheduled Tribe under Article 342 of the Constitution. The issuance/verification of Scheduled Tribe certificate rests with concerned State/Union Territory Administration. The Government of India has issued the guidelines to the States/Union Territories regarding issuance/verification of scheduled tribe certificate from time to time.